

**GOVERNMENT OF INDIA
MINISTRY OF YOUTH AFFAIRS & SPORTS
(DEPARTMENT OF SPORTS)**

LOK SABHA

**UNSTARRED QUESTION NO. 4914
TO BE ANSWERED ON 25.03.2021**

Incentives to Talented Sportspersons

4914. DR. T.R. PAARIVENDHAR:

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

(a) whether the Union Government will take necessary steps to amend the existing rules to grant cash incentives to those talented sportspersons who play in school level, university level, district level and State level to buy the requisite sports materials like sport shoes, track suits, nutritious food etc. before the games instead of granting them after winning medal in national and international level;

(b) if so, the details thereof; and

(c) if not, the reason therefor?

ANSWER

**THE MINISTER OF STATE (INDEPENDENT CHARGE)
FOR YOUTH AFFAIRS AND SPORTS
[KIREN RIJIJU]**

(a) to (c): There is no such proposal in the Ministry of Youth Affairs and Sports. However, the scheme of Pandit Deendayal Upadhyay National Welfare Fund for Sportspersons has been amended on 15.05.2020 vide which a new provision has been included for giving financial assistance to sportspersons for training, procurement of equipments and participation in national and international sports events in which maximum amount of Rs. 2.5 lakh may be given under the scheme.

Sportspersons belonging to those sports disciplines whose Federations are either de-recognized or whose recognition has been suspended by the Government or the Federations who has so far not got the recognition of

the Government, are also eligible for assistance. For availing assistance under this Scheme, the Sportsperson's parents should be living under indigent circumstances.

After amendment of the scheme, the sportspersons who were given financial assistance for training, procurement of equipments and participation in national and international sports events is enclosed at Annexure I.

Annexure I

Annexure referred to in reply to part (a) to (c) of the Lok Sabha Unstarred Question No. 4914 for answer on 25.03.2021 regarding Incentives to Talented Sportspersons by Dr. T.R. Paarivendhar:

S. No.	Name	Discipline	State	Sanctioned Amount (in Rs.)
1.	Shri Abhinav Shaw	Shooting	West Bengal	2,50,000
2.	Shri Chintu Singh	Shooting	Rajasthan	2,50,000
3.	Shri Shuman Kumar	Shooting	Bihar	2,50,000
4.	Shri Devank Sharma	Pencaksilat	Jammu	80,000
5.	Shri Sunny Jadhav	Wrestling	Madhya Pradesh	2,50,000
6.	Ms. Shivani Soni	Mini Golf	Chhattisgarh	45,000
7.	Shri Rahul Prajapat	Kick Boxing	Rajasthan	2,50,000
8.	Ms Vikas Rana	Skiing	Haryana	2,50,000
9.	Shri Anshuman Pathak	Shooting	Uttar Pradesh	2,50,000
10.	Ms Shaik Jafreen	Deaf Tennis	Andhra Pradesh	2,50,000
